

(b) Till recently, there was no scope for profit in shipbuilding because the costs of construction were higher than the international cost and the Indian shipowners were allowed to order the ships on this Yard at international price, the difference being met by Government in the form of subsidy. Recently, however, the pricing and subsidy formula has been changed. The Shipowners are now required to pay 5% above international price and the Shipyard is allowed subsidy calculated at certain specified percentages of the international price, without linking it at all to the cost of construction. Under this new formula, it is hoped that the Shipyard may be able to earn profits by keeping its cost of construction at a low level. There is no question of earning foreign exchange by shipbuilding because there is no export of ships. However, with the commissioning of the new dry dock, the shipyard expects to earn foreign-exchange on shiprepairs of foreign flag ships.

Problems being faced by Sugar Industry

2058. SHRIMATI SAVITRI SHYAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the various problems being faced by the sugar industry in the country ; and

(b) the steps proposed to be taken to solve these problems together with the figures of internal needs for sugar in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) The main problems faced by the sugar industry in the country are as under

- (i) Fluctuations in the levels of sugarcane and sugar production from year to year ;
- (ii) High cost of sugar manufacture ; and
- (iii) Need for rehabilitation and modernisation of some of the very old units set up in the early thirties.

(b) The details of the problems and the causes thereof factory-wise are not available. For this purpose, the Government of India have set up a Sugar Industry Enquiry Commission to undertake a detailed and comprehensive study of the working of the sugar industry, particularly in the context of the demand for its nationalisation and make its recommendations on the different problems.

The annual internal needs for sugar in the country are at present around 40 lakh tonnes.

Nationalisation of Medical Profession in the Country

2059. SHRIMATI SAVITRI SHYAM : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether there is any proposal under the consideration of Government for nationalising the medical profession in the country ;

(b) if so, the main features thereof ; and

(c) the extent to which the nationalisation of the profession will improve in the present medical services in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) No.

(b) and (c). Do not arise.

Central Forms Stores in Calcutta

2060. SHRI DINEN BHATTACHARYYA : SHRI M. K. KRISHNAN :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Central Government are going to wind up the Central Forms Stores in Calcutta ;

(b) if so, the reasons for the winding up of the stores ; and

(c) the number of workers and employees who will be affected because of this ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI J. K. GUJRAL) : (a) No.

(b) and (c). Do not arise.

III Treatment of Patients in Calcutta Corporation's Board

2061. SHRI DINEN BHATTACHARYYA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the attention of Government has been drawn to the untold miseries the patients of Calcutta Corporation's Board T. B. Hospital are facing due to ill treatment meted out to them by the Hospital authorities ;

(b) if so, whether Government have taken any steps to redress the grievances of the patients of this Hospital ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) No. There is no such report and the patients are treated as best as possible within the scope and means of the Hospital authorities.

(b) and (c). Do not arise.

Payment of Rent on Account of Hiring Godowns by F.C.I. Assam

2062. SHRI ROBIN KAKOTI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the paying of the godown rents to private parties in Assam have been delayed causing great inconvenience to the godown-owners ; and

(b) whether Government are making any arrangement to construct its own godowns ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHIVDE) : (a) There are no complaints of delay in payments of godown rent to private parties in Assam against the Food Corporation of India. Some cases are pending with the State Government due to non-fixation of rent by the Public Works Department. The State Government is taking steps to settle the cases early.

(b) State Government has no plans for construction of godown of their own in Assam but the Food Corporation of India and the State Warehousing Corporation have plans to construct godowns of the capacity of about 50,000 tonnes and 28,500 tonnes respectively at different places in Assam.

Arrest of Students from U.P., Bihar and other States in New Delhi

2063. SHRI BIRENDER SINGH RAO : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether some students belonging to U.P., Bihar and other States have been arrested in Delhi on the 3rd November, 1971 while waiting on the President to submit a Memorandum of their grievances ;

(b) if so, the reasons for their arrest ; and

(c) whether Government are aware of the demands and grievances of these students and if so, action being taken to redress their grievances ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) and (b). On 3. 11. 71 at 2.20 P.M. about 76 persons came in a procession to the Rashtrapati Bhavan. They tried to force their entry into the Rashtrapati Bhavan. When they were stopped near the Enquiry Office, they Squatted outside that office and started abouting slogans. Efforts to pacify them and persuade them to meet a Senior Officer of the President's Secretariat proved unsuccessful. They were also told that